

Name of the corporate debtor: Acira Consultancy Private Limited Date of commencement of CIRP: 25/04/2025 (order received on 30/04/2025) List of creditors as on 19/12/2025 Operational creditors (Government Dues)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guaranteee	Whether related party?					
1	Asst. Commissioner of Income Tax, Circle - 5(1)(1), Mumbai	05-08-2025	15,57,440	-	-	-	-	-	15,57,440	-	-	-	Income tax appeals pending before CIT for AY 16-17 u/s 154 and 143 of Income tax Act.
Total			15,57,440	-	-	-	-	-	15,57,440	-	-	-	

Notes:

The claims have been classified based on verification of the data and documents submitted by the claimants, as well as the documents and information provided by the SBoD/ erstwhile Promoter of the Corporate Debtor. The Resolution Professional has verified the claims, raised the requisite queries with the claimants and the SBoD for their responses, and conducted the verification based on the responses received.